

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.10.2020 AT 12:15 PM THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/558/2019 IN
PETITION NUMBER : TCP/3805/IB/2017
NAME OF THE PETITIONER(S) : T V SUBRAMANIAN (LIQUITATOR)
NAME OF THE RESPONDENT(S) : FLEXTRONICS TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : SEC 35(n) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

None appears for Applicant. Learned Counsel for Respondent Mr. Bhagavat appears for Respondent through video conferencing mode and states that vakalath has been filed vide SR No.3616 dated 02.08.2020. List the matter on **01.12.2020** for counter and hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

ghk